

No.PCC/DDD/NGT-639/2018 (P.B)  
(DMN)/2019-20/1122  
Office of the Member Secretary  
Pollution Control Committee  
Daman, Diu and Dadra Nagar Haveli  
Daman.

Dated : 21/1/2020

To,

Shri. P.K.Gupta  
Divisional Head IPC-VI  
Central Pollution Control Board,  
Ministry of Environment Forests and Climate Change  
Parivesh Bhawan, East Arjun Nagar,  
Delhi 110032

Sub: Action Taken Report (ATR) in compliance of Hon'ble NGT order dated 5.11.2019 of NGT (P.B), New Delhi in the matter of O.A. no.639/2018-CPCB directions u/s 18(1) (b) of Water Act, 1974 and Air act, 1981, dtd.12.12.2019, regarding inspection frequency for environmental surveillance of the industries.

Ref: (i) Email dated 7/11/2019 received in PCC on 11/11/2019  
(ii) This office reply letter no.PCC/DDD/NGT-639/2018 (P.B) (DMN) /  
/2019-20/964 dated 15/11/2019  
(iii) Your letter no.B-29012/Inspection Policy/IPC-VI/2019-20  
dated 9.1.2020

Sir,

With reference to the above cited subject the details of compliance pertaining to the office of the Pollution Control Committee, DD & DNH was already sent vide this office letter dated 15/11/2019(copy enclosed). However, regarding the details of ATR regarding inspection frequency for environmental surveillance of industries Circular is issued in view of the time schedule for period of inspection at higher frequencies. Copy enclosed at **Annexure-I**.

Yours faithfully

 20/1/2020

Member Secretary  
Pollution Control Committee  
Daman, Diu and Dadra Nagar Haveli  
Daman.

Copy to :

1. The Member Secretary, PCC, DNH for information.
2. The Consultant (Judicial) NGT, NEW Delhi.Email: [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) for information.
3. Shri. Prasoon Gargava, Regional Director(W), CPCB,Parivesh Bhawan, Near Ward Office no.10, Subhanpura, Vadodara. 390 023. Tel. 0265-2392831,33, Fax:2392987 for information .

No.PCC/DDD/NGT-639/2018 (P.B)  
(DMN)/2019-20/ 964  
Office of the Member Secretary  
Pollution Control Committee  
Daman, Diu and Dadra Nagar Haveli  
Daman.

Dated : 15/11/2019

To,

The Consultant (Judicial )  
NGT, NEW Delhi.  
Email: [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in)

Sub: ORDER dated 5.11.2019 of NGT (P.B), New Delhi in the matter of  
O.A. no.639/2018 of Shailesh Singh versus State of Haryana & Ors.

Ref: email dated 7/11/2019 received in PCC on 11/11/2019

Sir,

With reference to the above mentioned cited subject the details of compliance pertaining to the office of the Pollution Control Committee, DD & DNH. The details are as under;

1. Circular issued in view of the time schedule for period of inspection at higher frequencies.
2. Laboratory Establishment work for procurement of more equipments etc is initiated.
3. Recruiting/engaging staff and experts procedure is under process.

Yours faithfully

 14/11/19

Member Secretary  
Pollution Control Committee  
Daman, Diu and Dadra Nagar Haveli  
Daman.

Copy to :

The Member Secretary, PCC, DNH for information.

 19/11/19

E-116673  
No.PCC/DMN/13 (PartV)98-99/  
2014-2015/2015-2016/ 948  
Office of the Member Secretary,  
Pollution Control Committee,  
DD & DNH,  
Daman

Dated : 03/12/2019

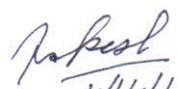
**ORDER**

In pursuance of the reforms proposed by the DIPP, Ministry of Commerce and industry, New Delhi for Ease of Doing Business and CPCB directions vide letter no.B-29012/MSMEs/IPC-VI/2017-18/12189-12230 dated 2/11/2018 under section 18(1)(b) of the Water(Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution)Act, 1981 the Pollution Control Committee, DD & DNH for time schedule for Inspection enablers to be prescribed;

For the purpose of inspection for implementation of the provisions of the various statues regarding control of Pollution and protection of environment, particularly Water (Prevention & Control of Pollution) Act, 197 and the Air (Prevention and Control of Pollution) Act, 1981 and the Environment (Protection) Act,1986 the Administration of Daman ,Diu and Dadra Nagar Haveli has categorized all the industries into Category -I(Red),Category-II(Orange) and Category -III(Green) vide notification no.PCC/DMN/13-(Part-IV)/98-99/2014-15/1200 & 1199 dated 9/10/2015.

As per the decision taken by the Pollution Control Committee in its meeting held on 29.6.2019 and ORDER dated 5.11.2019 of NGT (P.B), New Delhi in the matter of O.A. no.639/2018 of Shailesh Singh versus State of Haryana & Ors. the revised inspection and sampling time schedule is as below;

Sr.no.	Category of Industries	Time schedule
a	Highly polluting 17 Category	3 months
b	Other Red Category	6 months
c	Orange Category	6 months
d	Green Category	2 years
e	CBWTF/CHWSRDF/CMSWTFDF/CETP/STP	3 months

  
2/12/19  
**Member Secretary**  
**Pollution Control Committee**  
**Daman and Diu**  
**Daman**

Copy to:

The Member Secretary, PCC, DNH for information.

To All concerned Staff of PCC, DD & DNH.